

- Conservation of rare and threatened species of wildlife and unique habitats of great biological significance through implementation of special programmes like Project Tiger, Project Elephant, etc.
- Large scale afforestation/reforestation under Central and State Government schemes.
- Encouraging wood substitution and promoting fuel saving devices to reduce consumption of wood.
- Extending agro-forestry and integrated wastelands development programmes over non-forest area to reduce pressure on the natural forests.
- Implementation of Joint Forest Management with the involvement of village communities and voluntary agencies in protection and regeneration of forests.

| | 1 | 2 | 3 | 4 | 5 |
|------------------------------|---|---|---------------|---------------|-------------------|
| 22. Tamil Nadu | | | 17715 | 17726 | 18,838.00 |
| 23. Tripura | | | 5325 | 5538 | 3,847.09 |
| 24. Uttar Pradesh | | | 33844 | 33961 | 36,151.55 |
| 25. West Bengal | | | 8394 | 8186 | 7,054.00 |
| 26. Andaman & Nicobar Island | | | 7624 | 7624 | 2,929.00 |
| 27. Chandigarh | | | 8 | 5 | 1.94 |
| 28. Dadra & Nagar Haveli | | | 205 | 206 | 203.08 |
| 29. Delhi | | | 22 | 22 | 42.00 |
| 30. Lakshadweep | | | - | - | - |
| 31. Pondicherry | | | - | - | - |
| Total | | | 640122 | 640107 | 414916.165 |

STATEMENT

(Area: Sq. km.)

| S. No. | Name of the State/UT | Total Forest Cover for the period | | Reserved Forest for the period |
|--------|-------------------------------|-----------------------------------|---------|--------------------------------|
| | | 1985-87 | 1989-91 | |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 47911 | 47256 | 50,075.29 |
| 2. | Arunachal Pradesh | 68763 | 68661 | 15,321.35 |
| 3. | Assam | 26058 | 24508 | 17,927.81 |
| 4. | Bihar | 26934 | 26587 | 5,051.00 |
| 5. | Goa (including Daman and Diu) | 1300 | 1250 | 651.976 |
| 6. | Gujarat | 11670 | 12044 | 13,763.88 |
| 7. | Haryana | 563 | 513 | 229.47 |
| 8. | Himachal Pradesh | 13377 | 12502 | 1,896.00 |
| 9. | Jammu & Kashmir | 20424 | 20443 | 20,173.74 |
| 10. | Karnataka | 32100 | 32343 | 28,610.53 |
| 11. | Kerala | 10149 | 10336 | 9,152.11 |
| 12. | Madhya Pradesh | 133191 | 135396 | 80,976.01 |
| 13. | Maharashtra | 44058 | 43859 | 42,722.00 |
| 14. | Manipur | 17885 | 17621 | 1,463.00 |
| 15. | Meghalaya | 15690 | 15769 | 980.63 |
| 16. | Mizoram | 18178 | 18697 | 7,127.00 |
| 17. | Nagaland | 14356 | 14348 | 8,625.00 |
| 18. | Orissa | 47137 | 47145 | 26,107.61 |
| 19. | Punjab | 1151 | 1343 | 43.36 |
| 20. | Rajasthan | 12966 | 13099 | 12,301.74 |
| 21. | Sikkim | 3124 | 3119 | 2,650.00 |

Fishing Harbour

1496. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Kerala has submitted any proposal for setting up of a Fishing Harbour at Ponnani in Kerala;

(b) if so, the details thereof; and

(c) the response of the Government thereto and the time by which the same is likely to be approved?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) The project proposal received from the State Government for Rs. 916.00 lakhs was examined and the State Government have been requested to carryout model studies and to prepare a Techno-Economic Feasibility Report to ensure the technical soundness and economic viability of the project. The revised report is awaited from the State Government.

[Translation]

Bhopal Gas Tragedy

1497. SHRI SUSHIL CHANDRA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of cases of Bhopal gas tragedy in which the Welfare Commissioner, Bhopal rejected the representations submitted for revising the category of compensation during the last three years;

(b) whether as per the judgement of the Supreme Court the rejected cases would be revived;

(c) whether the Welfare Commissioner, Bhopal has displayed the list of such cases on the notice board;